

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:07th February, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 151/2016(CZ) (M.A.No.1090/16)	Mangal Singh Solanki Vs. Union of India & 6 Ors.	Mr. Arif Sheikh, Adv. Mr. Sheikh Waqil Khan, Adv.	
2.	Original Application No. 46/2016(CZ) (M.A.No.1071/16)	Nature Club of Rajasthan Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shiraz Qureshi, Adv. Mr. Shantanoo Saxena, Adv.	
3.	Original Application No. 93/2016(CZ)	Nature Club of Rajasthan Vs. Union of India & 9 Ors..	Mr. Ayush Dev Bajpai, Adv. Mr. Shiraz Qureshi, Adv.	
4.	Original Application No. 112/2016(CZ)	Prakash Upadhyay Vs. Union of India & 7 Ors.	Mr. Akshay Pare, Adv. Mr. Ravi P. Goyal, Adv. Mr. Sachin K. Verma, Adv. Mr. Sidharth Singh, Adv. Mr. Rishi Raj Saxena, Adv.	
5.	Original Application No. 111/2016(CZ) (M.A.No.700/16)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Mr. Arushi Chouhan, Adv. Ms. Arushi Chouhan, Adv. Mr. Rohit Sohgaure, Adv. Mr. Brijesh Shrivastava, Adv.	
6.	Original Application No. 88/2015(CZ)	Babulal Jajoo (Samodi Pond) Vs. State of Rajasthan & Ors.	Dr. Mahendra S. Kachhawa, Adv. Mr. Nelava Banarjee Adv. with Mr. Rajesh Kurera, Adv. Mr. Sandeep Singh, Adv. Mr. Rajendra Gour, Adv. Mr. Nemichand Ajmera, Adv.	
7.	Original Application No. 42/2016(CZ)	Eco Balance Society of Raj. (Ranthambaur, National Park) Vs. State of Rajasthan & 5 Ors.	Mr. Anurag Tripathi, Adv.	
8.	Original Application 139/2016 (CZ)	Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K.Verma, Adv.	
9.	Original Application No. 44/2016(CZ) (M.A.No.853/16) (M.A.No.17/17) (M.A.No.77/17) (M.A.No.78/17)	Vinayak Parihar (Sand Mining) Vs. MP Mining Mineral Corp. Ltd. & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Om S. Shrivastav, Adv. Mr. Anhad Tiwari, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	

10.	Original Application No. 35/2014(THC) (M.A.No.785/15)	Ram Saroj Kushwaha (Birla Cement) Vs. State of M.P. & 11 Ors.	Mr. Arvind Shrivastava, Adv. Smt. Chandra Shrivastava, Adv. Mr. Ashok Shrivastava, Adv. Mr. Sachin K. Verma, Adv. for R-1to8 Mr. Ravi Kant Adv. R-9 to12 Mr. Ajay Gupta, Adv.R-11	
FOR COMPLIANCE				
11.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (MSW, Rewa) Vs. State of M.P. & 8 Ors.	Mr. Pramod Ku. Pandey, Adv. Mr. Sachin K. Verma. Adv. Mr. Sandeep Singh, Adv.R-3 Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadhoria Adv. For R-MPPCB Mr. Dileep Pandey Adv.R-7 Mr. Asif Warsi, Adv.	
12.	Original Application No. 81/2016(CZ)	Maharishi Shiksha Sansthan Vs. State of M.P.& 3 Ors.	Mr. Yogesh Bhatnagar, Adv. Mr. Ayush Dev Bajpai, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in